

Teaching Staff of Delhi Administration and C.H.S. Schemes

1907. **Shri Atam Das:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the teaching staff of the Delhi Administration are not governed by the Contributory Health Service Scheme;

(b) if so, the reasons therefor; and

(c) whether there is any proposal under consideration to bring the teaching staff of Delhi Administration under the C.H.S. Scheme?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes.

(b) and (c). The employees of the Delhi Administration, including the teaching staff, are at present governed by the Central Services (Medical Attendance) Rules. Extension of the Central Government Health Scheme to these employees was not considered feasible by the Delhi Administration. The matter is likely to be considered again by the Delhi Administration.

Namrup Fertiliser Project

1908. **Shrimati Jyotama Chanda:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Namrup Fertilizer Project has been commissioned;

(b) if not, the reasons for the delay; and

(c) if the reply to part (a) above be in the affirmative, the quantity of fertilisers being produced yearly?

The Minister of State in the Ministry of Petroleum and Chemicals and Planning and Social Welfare (Shri Bhaishya Ramkishan): (a) No.

(a) Chinese aggression in 1962 and change in site of the factory in 1966. Since then there has been no delay according to the revised schedule.

(c) Does not arise.

Central Housing Board

1909. **Shri A. B. Vajpayee:**
Shri Kanwar Lal Gupta:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have decided to set up an autonomous Board to deal effectively with housing shortage in Delhi;

(b) if so, the powers and the sphere of the Board;

(c) whether L.I.C. has also been approached for loans for the proposed Board; and

(d) the details of the proposal?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) to (d). Do not arise.

Smuggling of Goods to East Pakistan

1910. **Shri Hem Barua:**
Shri Surendranath Dwivedy:
Shri Nath Pal:

Will the Minister of Finance be pleased to state:

(a) whether Government are aware that a truck with a truck-load of smuggled goods from India passed into East Pakistan through the Goalpara Pakistan border on the 11th April, 1967;

(b) if so, the details thereof;

(c) whether it is a fact that a similar incident has occurred recently subsequent to the former;

(d) if so, the details thereof; and

(e) the steps Government propose to take in view of these incidents to stop repetition of such incidents on the border?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). On 11th April, 1967 a truck belonging to a resident of Gauhati was taken away by its driver